

APPENDIX- 4A
JURISDICTION OF REGIONAL AUTHORITY FOR GEMS AND JEWELLERY SECTOR
(Please see paragraph 4.57 of HBP)

SI No	Regional Authority	Districts Falling Under the Jurisdiction of the Regional Authority as given in Appendix 1A
1)	The Addl. DGFT, Mumbai	i) The Addl. DGFT, Mumbai ii) The Joint DGFT, Pune iii) The Joint DGFT, Bhopal iv) The Joint DGFT, Nagpur v) Extn. Counter, Indore
2)	The Addl. DGFT, Kolkata	i) The Addl. DGFT, Kolkata ii) The Deputy DGFT, Guwahati
3)	The Addl. DGFT, Chennai	i) The Addl. DGFT, Chennai ii) The Joint DGFT, Coimbatore
4)	The Addl. DGFT(CLA), New Delhi	i) The Addl. DGFT(CLA), New Delhi ii) The Addl. DGFT, Ludhiana iii) The Joint DGFT, Kanpur iv) The Joint DGFT, Varanasi v) The Joint DGFT, Panipat vi) The Deputy DGFT, Jammu vii) The Deputy DGFT, Srinagar viii) The Joint DGFT, Jaipur
5)	The Addl. DGFT, Ahmedabad	i) The Addl. DGFT, Ahmedabad ii) The Joint DGFT, Rajkot iii) The Deputy DGFT, Vadodara iv) Development Commissioner, KFTZ
6)	The Addl. DGFT, Bengaluru	i) The Addl. DGFT, Bengaluru
7)	The Addl. DGFT, Hyderabad	i) The Addl. DGFT, Hyderabad ii) The Joint DGFT, Visakhapatnam
8)	The Joint DGFT, Surat	i) The Joint DGFT, Surat
9)	The Joint DGFT, Kochi	i) The Joint DGFT, Kochi